

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 25.07.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

| C.P. No. or C.A. No. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. |
|----------------------|-----------|---------|---------|--------------------------------|
| CA 274/15 | TP 222/16 | Hearing | 621A | BMM Ispat Ltd. |

| SL. NO. | NAME (IN CAPITAL) & PHONE NUMBER | REPRESENTATION TO WHOM | SIGNATURE |
|---------|----------------------------------|------------------------|-----------|
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| 1. | A.M. Sridharan | Counsel for petitioner |  |
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Counsel for petitioner is present. Heard him. He is directed to file Synopsis in the Registry.

List it for orders on 31 07.2017.


MEMBER (J)


MEMBER (T)